

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:325  
ANSWERED ON:14.03.2012  
SUGGESTIONS BY JAC OF BSNL  
Roy Shri Mahendra Kumar

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Joint Action Committee (JAC) of BSNL association/unions presented a charter of demand/suggestion before the management for improving the financial viability of the company and providing better service to the customer;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) to (c) The Joint Action Committee (JAC) of Bharat Sanchar Nigam Limited (BSNL) associations/unions had given a notice for strike in support of their demands contained in the charter. The demands contained in the charter were mainly related to staff issues of BSNL. However, the details and action taken by BSNL/Government on the demands which were related to financial viability of the company and providing better services to the customer are as follows:

Sl.No. Demand      Action Taken by BSNL/DOT

1. Immediate procurement and supply of equipment and for the procurement of equipment implementation of important and completion of important business projects.      BSNL has already taken suitable steps business projects.

2. Compensation for loss making rural services and the Department of Telecommunications quantification of Access (Dot) Deficit Charges (ADC) through appropriate mechanism.      The matter is being examined in